- III. A copy each (in English and Hindi) of the following papers:-
 - (a) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Cochin Shipyard Limited for the year 2009-10. [Placed in Library. See No. L.T. 513/15/09]
 - (b) Memorandum of Understanding between the Government of India (Ministry of Shipping, Road Transport and Highways) and Hindustan Shippard Limited for the year 2009-10. [Placed in Library. See No. L.T. 516/15/09]
- I. Notification of the Ministry of Civil Aviation
- II. MoU (2009-2010) between Government of India and AAI

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I lay on the Table:-

- A copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, under Section 53 of the Airports Economic Regulatory Authority of India Act, 2008:
 - (1) G.S.R. 321 (E), dated the 13th May, 2009, publishing the Airports Economic Regulatory Authority of India (Salaries, Allowances and other Conditions of Service of the Chairperson and Members) Rules, 2009.
 - (2) G.S.R. 322 (E), dated the 13th May, 2009, publishing the Airports Economic Regulatory Authority of India (Salary, Allowance and other Conditions of Services of Secretary) Rules, 2009. [Placed in Library. See No. L.T. 466/15/09]
- II. A copy (in English and Hindi) of the Ministry of Civil Aviation Notification S.O. 1440.(E), dated the 12th June, 2008, publishing the Airports Authority of India (Annual Report and Annual Statement of Accounts) Rules, 2008, under Section 43 of the Airports Authority of India Act, 1994, together with delay statement. [Placed in Library. See No. L.T. 465/15/09]
- III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Airports Authority of India for the year 2009-10. [Placed in Library. See No. L.T. 464/15/09]
- I. Notification of the Ministry of Human Resources Development.
- II. (i) Accounts (2007-08) of Indian Institute of Technology, Kanpur alongwith related papers
 - (ii) Report and accounts (2007-08) of Indian Institute of Science Education and Research, Mohali and related papers
 - (iii) Report and accounts (2007-08) of Indian Institute of Science, Banglore and related papers
 - (iv) Report and accounts (2007-08) of Maharshi Sandsipani Rashtriya Veda Vidya Pratishthan, Ujjain and related papers

- (v) Report and accounts (2007-08) of National Institute of Technology, Hamirpur, alongwith related papers
- (vi) Report and accounts (2007-08) of Navodaya Vidyalaya Samiti New Delhi alongwith related papers
- (vii) Report and accounts (2007-08) of Sarva Siksha Abhiyan, Maharashtra Prathmik Shikshan Parishad, Mumbai alongwith related papers
- (viii) Report and accounts (2007-08) of Sarva Siksha Abhiyan, Union Territory of Chandigarh alongwith related papers
- (ix) Report and accounts (2007-08) of SLIET, Longowal (Sangrur), Punjab
- (x) Report and accounts (2007-08) of Indian Institute of Technology, New Delhi alongwith related papers
- (xi) Report and accounts (2007-08) of Indian Institute of Technology, Guwahati alongwith related papers
- (xii) Report and accounts (2007-08) of Indian Institute of Technology, Madras alongwith related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification G.S.R. 457 (E), dated the 1st July, 2009, publishing the Council of Architecture (Amendment) Rules, 2009, under sub-section (3) of Section 44 of the Architects Act, 1972. [Placed in Library. See No. L.T. 521/15/09]
- II. A copy each (in English and Hindi) of the following papers:
 - (i) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 2007-08, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. L.T. 726/15/09]
 - (ii) (a) Annual Report of the Indian Institute of Science Education and Research, Mohali, for the year 2007-08.
 - (b) Annual Accounts of the Indian Institute of Science Education and Research, Mohali, for the year 2007-08, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 528/15/09]
 - (iii) (a) Annual Report of the Indian Institute of Science, Bangalore, for the year 2007-08.

- (b) Annual Accounts of the Indian Institute of Science, Bangalore, for the year 2007-08 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 529/15/09]
- (iv) (a) Annual Report of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2007-08.
 - (b) Annual Accounts of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2007-08, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 527/15/09]
- (v) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 522/15/09]
- (vi) (a) Annual Report of the Navodaya Vidyalaya Samiti, New Delhi, for the year
 - (b) Annual Accounts of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2007-08, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 523/15/09]
- (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Maharashtra Prathamik Shikshan Parishad, Mumbai, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 519/15/09]

- (viii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory of Chandigarh, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 520/15/09]
- (ix) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology (SLIET), Longowal (Sangrur), Punjab, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the, papers mentioned at (a) above. [Placed in Library. See No. L.T. 530/15/09]
- (x) (a) Annual Report of the Indian Institute of Technology, New Delhi, for the year
 - (b) Annual Accounts of the Indian Institute of Technology, New Delhi, for the year 2007-08, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 526/15/09]
- (xi) (a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2007-08.
 - (b) Annual Accounts of the Indian Institute of Technology, Guwahati, for the year 2007-08, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 524/15/09]
- (xii) (a) Annual Accounts of the Indian Institute of Technology, Madras, for the year 2007-08, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 526/15/09]
- I. Notification of the Ministry of Finance
- II. Report and Accounts (2007-08) of the IDBI Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification G.S.R. 513 (E), dated the 9th July, 2009, publishing the Life Insurance Corporation of India (Agents) Amendments Rules, 2009, under sub-section 3 of the Section 48 of the Life Insurance Corporation Act, 1956.
- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of the Industrial Development Bank of India (IDBI), Mumbai, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Bank. [Placed in Library. See No. L.T. 685/15/09]

Notification of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I lay on the Table, under section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 232 (E), dated the 2nd April, 2009, publishing the Narcotic Drugs and Psychotropic Substances National Fund for Control of Drug Abuse (Amendment) Rules, 2009, together with Explanatory Memorandum on the Notification. [Placed in Library. See No. L.T. 506/15/09]

- I. MoU (2009-10) between Government of India and AYCL
- II. MoU (2009-10) between Government of India and BPCL
- III. MoU (2009-10) between Government of India and TSPL
- IV. MoU (2009-10) between Government of India and M/s Richardson and Cruddas (1972) Limited
- V. MoU between Government of India and Bridge and Roof Company Limited

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

(i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Andrew Yule and Company Limited (AYCL) for the year 2009-2010. [Placed in Library. See No. L.T. 583/15/09]